

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 91 OF 2016
APPEAL NO. 92 of 2016 AND
APPEAL NO. 93 OF 2016**

Dated: 31st July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**BSES Rajdhani Power Ltd. & Anr. Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Rahul Kinra
Mr. Ashutosh Kr. Srivastava

Counsel for the Respondent(s) : Mr. Dhananjay Rai
h/f Mr. Nikhil Nayyar for R-1
Ms. Neha Garg
h/f Mr. Anand K. Ganesan for R-2

ORDER

As agreed by learned counsel for the parties, list this batch of appeals for hearing on **15.11.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/tpd

**(I.J. Kapoor)
Technical Member**